

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00728/2017

DATED THIS THE 03rd DAY OF SEPTEMBER, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V.SANKAR, MEMBER (A)

Smt.Sujatha Pattar
W/o.Late.Earanna Pattar
Aged about 47 years
No.146, Hosabara Pillappa Compound
Near Anjaneya Temple
Nagavara Palya
C.V.Raman Nagar
Bengaluru-560 093.

...Applicant

(Party-In-Person)

Vs.

1. Union of India
Represented by its Secretary
Ministry of Defence
Central Secretariat
New Delhi-110 001.

2. The Director
Gas Turbine Research Establishment
Post Box No.9302
C.V.Raman Nagar
Bengaluru-560093.

...Respondents

(By Advocate Shri K.Gajendra Vasu)

O R D E R (ORAL)

(PER HON'BLE DR.K.B.SURESH, MEMBER (JUDL.))

On 01.06.2018, Shri Vishnu Bhat having become the Govt. Counsel he has informed that he has retired from the case and he had advised the applicant to engage a new Counsel. Therefore, we had granted some more time to the applicant to make an alternative arrangement. It was taken up on 20.07.2018, then also we had granted time to the applicant to make a new arrangement.

Thereafter, we had taken the matter on 03.08.2018 and then also neither the applicant nor anybody on behalf of her was present. Today also applicant is not present. Hence, the OA is dismissed for non-prosecution. No costs.

(C.V.SANKAR)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

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Annexures referred to by the applicant in OA.No.170/00728/2017

Annexure-A1: Copy of the death certificate
Annexure-A2: Copy of the letter dtd:13.6.2014
Annexure-A3: Copy of the letter dtd:19.3.2015
Annexure-A4: Copy of the representation dtd:28.4.2015
Annexure-A5: Copy of the representation dtd:22.5.2015

Annexures with reply statement:

Annexure-R1: Copy of Establishment letter dtd.20.08.2015
Annexure-R2: Copy of Establishment letter dtd.16.09.2015
Annexure-R3: Copy of decision of DRDO Headquarters, N.Delhi
dtd.14.03.2017
Annexure-R4: Copy of acknowledgment of the applicant dtd.18.03.2017
